

schemes at an estimated cost of Rs 1218.392 lakhs for technical approval under the new Central Incentive Scheme based on performance. Out of this, schemes for 1208 problem villages at an estimated cost of Rs. 788.371 lakhs were given technical approval. The remaining schemes could not be approved due to non-fulfilment of the prescribed criteria or defective formulation.

(b) During 1983-84, the Govt. of Madhya Pradesh was provided grants-in-aid amounting to Rs. 1244.20 lakhs under the Centrally sponsored Accelerated Rural Water Supply Programme. An unspent balance of Rs. 35.39 lakhs out of the previous year's grant was also available to the State Govt. During 1983-84, an amount of Rs. 600 lakhs was also released to the State Government under the new Central Incentive scheme for rural water supply based on performance.

(c) The guidelines prescribed for technical approval to schemes submitted by the States/U.Ts. for providing drinking water supply in problem villages under the Centrally sponsored Accelerated Rural Water Supply Programme are given below :

(d) Spot sources i.e. tubewells with hand-pumps etc. may be provided at the rate of one for 250-300 persons to ensure availability of minimum drinking water supply throughout the year.

(ii) In the case of piped water supply system, the per capita norm is 40 litres per day and the supply should be only through public standposts. No house service connections are contemplated.

(iii) The schemes are to be designed for a population of 150% as per 1971 census of population or 130% of the population of the village at the time of preparation of the project.

#### Guidelines to States for Providing Drinking Water Facilities

7681. SHRI PRATAP BHANU SHARMA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that recently Government have sent some guidelines to all States for providing drinking water facilities

in rural areas ;

(b) if so, the details thereof ;

(c) whether Government approved the projects of water supply schemes in densely populated areas ; and

(d) if so, the details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b). Water supply is a State subject. Schemes for providing drinking water facilities in rural areas are formulated, implemented and monitored by the States themselves under the Minimum Needs Programme in the State sector. However, the Centre supplements the efforts of the States by providing grants under the Centrally Sponsored Accelerated Rural Water Supply Programme for covering villages identified as problem villages. In order to ensure that maximum number of villages are covered, the Central Government issued guidelines in 1977-78 for granting technical approval to schemes for coverage of problem villages. The guidelines prescribe the following norms for approval to schemes for the above purpose :

(i) Spot sources i.e. tubewells with hand-pumps, etc. may be provided at the rate of one for 250-300 persons to ensure availability of minimum drinking water supply throughout the year.

(ii) In the case of piped water supply system, the per capita norm is 40 litres per day and the supply should be only through public standposts. No house service connections are contemplated.

(iii) The schemes are to be designed for a population of 150 per cent as per 1971 census of population or 130% of the population of the village at the time of preparation of the project.

(c) and (d). Under the new 20 Point Programme, the endeavour is to cover all villages identified as problem villages as on 1.4.1980 with at least one source of safe

drinking water by the end of the Sixth Five Year Plan i.e. 31.3.1985. Out of 2,30,784 villages identified as problem villages as on 1.4.1980, 1,31,964 villages were covered till December, 1983.

**Expenditure out of Funds Generated from Gifted Skim Milk Powder and Butter Oil**

7682. SHRIMATI GEETA MUKHERJEE : Will the Minister of AGRICULTURE be pleased to state :

(a) the amount Government have spent out of the funds generated from gifted Skim Milk Powder and Butter Oil since 1980-81 to 1983-84 for milk plant erection and equipping vis-a-vis that for milk production enhancement ; and

(b) what corrective measures Government propose to take to ensure self-reliance and when ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The Indian Dairy Corporation has spent an amount of about Rs. 9012.96 lakhs towards milk processing facilities and Milk Marketing Systems and an amount of about Rs. 3607.09 lakhs towards milk production enhancement and infrastructural support for disease control from 1980-81 to 1983-84 (upto January, 1984) for Operation Flood II Project.

(b) The achievement of self-sufficiency is rather relative and is dependent on the targeted per capita availability. The per capita availability of milk is expected to be 146 gms. per person per day by 1984-85. The National Commission on Agriculture (1976) had reported 201 gms. of milk per head per day as the average minimum nutritional requirement. The per capita availability of milk is related to the rate of growth of population. While milk production has increased significantly, there has also been sizeable increase in population. Efforts are being made to increase milk production to meet the requirements of the growing popu-

lation.

**New Breeds of Cows Evolved by AICRP**

7683. SHRIMATI GEETA MUKHERJEE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether ICAR's All India Coordinated Research Project on cattle improvement has evolved through crossbreeding new breeds of dairy type in large number ; if so where, when and how many cows each and what productivity enhancement in the area came about ;

(b) whether most research stations of this project lack water supply and if so, the particulars of area of land and irrigation facilities available at each vis-a-vis that considered essential and corrective steps taken by each State centre ;

(c) whether total expenditure incurred by ICAR on this research project exceeds Rs. two crores but no breed has been evolved nor likely in Sixth Plan period also :

(d) the particulars of date of start of each centre and reasons for not taking action on accountability ; and

(e) whether Government propose to appoint a high power committee to probe and report ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No, Sir. No new breeds of Cattle of dairy type have been evolved through cross-breeding so far, under the All India Coordinated Research Project on Cattle. However, a technology for evolving new breeds in terms of the effectiveness of the exotic breed in crosses, level of exotic inheritance and future breeding of crossbreds, has been developed.

(b) Among the research Centres of the Cattle project the... Lam Centre lacks water supply for irrigation purpose. The particulars of Area of Land and irrigation facilities are given below :

Centre	Area of land	Irrigation facilities
1. Lam	271 acres	marginal irrigation facilities for 70 acre.